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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP 199-A/2016 with TP No. 199/397-398/NCLT/AHM/2016 CA. 112/2013 with C.P. No. 198/397-398/NCLT/AHM/2007

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

Name of the Company:

Jagran Prakashan Ltd.

V/s.

Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Poonan Mothur Toisha Baxi for	Advocate	Respondent 586	Glisha
2. Singhila Co. 3 Rohan A Sad	Advodi	Resp. M. 2	Pres Ina
For Pooja Bherdeur	Advocate	Resp. No 7	Britania
5. KOSTUBUDEVNANI	Advocate	Petitioner	Jost Ministration of the second of the secon

<u>ORDER</u>

Learned Advocate Mr. Kostumbh Devnani present for petitioner. Learned Advocate Mr. Rohan shah present for Respondent no. 2. Learned Advocate Ms. Poonam Mathur with Learned Advocate Ms. Trisha Baxi present for Respondent no. 5 and 6. Learned Advocate Ms. Priyanka Parmar i/b Learned Advocate Ms. Pooja Bhardwaj present for Respondent no. 7.

Learned Advocate Mr. Rohan Shah represented that learned Counsel Respondent no. 3 Mr. Shukla is seriously ill and bedridden and requested for adjournment. It is also represented that there is a death in the family of learned Counsel for Respondent no. 2.

At request of Respondent no. 2 and 3 counsels.

List the matter on 08.02.2018 for continuation of arguments of Respondent no. 3 and for arguments of Respondent no. 2.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of January, 2018.